NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

44

T.C.P No. 169/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES:

Neo Seamless Tubes Ltd.

V/s.

KLT Automotive & Tubular Products Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

44 Mayur S kadam Advocate

1/b Achiar Larg

ORDER

TCP No. 169/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)